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Hon. Mr. D. C. Verma, J.M.
Hon. Mr. A.K. Misra, AM.

Smt Prem Lata Nigam for
Dr. A. Nigam for applicant.
None for the respondents.

The learned counsel for the
applicant has stated at the
Bar that the OA has become
unfructuous & request that the
same be dismissed as such.
We order accordingly.

Am.

J.M.